## NATIONAL COMPANY LAW TRIBUNAL DIVISION BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 05/01/2018 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER

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**PETITION NUMBER** 

: TCP/112/2016

NAME OF THE PETITIONER(S)

: K. M. Veluthas & another

NAME OF THE RESPONDENT(S)

: M/s Lawrence Wood Industries Limited & another

**UNDER SECTION** 

: 397/398, 247 & 402

S.No. NAME (IN CAPITAL)

**DESIGNATION** 

**SIGNATURE** 

REPRESENTATION BY WHOM

1. PAWAN THABACH

Represending downle

K.P.J.

forthe Petition

2. Siddhortha Puthoca

Rep for Rz

X

## **ORDER**

Counsel representing the senior counsel on record for the petitioner present and stated that the senior counsel could not attend before the Tribunal due to personal inconvenience and prayed for time to make submissions. Representing Counsel for R2 present. Time is extended at request. Put up on 24.01.2018.

(S VIJAYARAGHAVAN) Member (Technical) (K ANANTHA PADMANABHA SWAMY)

Member(Judicial)

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